GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4247
ANSWERED ON:06.12.2010
PRIVATE COMPANIES FOR DRINKING WATER SCHEMES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government is planning to rope private companies for drinking water schemes;
- (b) if so, the details thereof along with the present status of the proposal;
- (c) whether the Union Government proposes to give Central assistance to States for engaging private companies for drinking water schemes:
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a)&(b): Government of India is implementing the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). Under the programme, the Government of India is involved in framing of the policy, funding and monitoring of the programme. The planning, design and implementation of the schemes is done by the States. As the Centre does not implement any project directly under the NRDWP, the question of engaging or proposing to engage private companies does not arise. However, while implementing projects for drinking water supply, the States may engage private companies for executing various components such as drilling of bores, installation of hand pumps, laying of pipelines, treatment plants, pumping stations, etc.

(c) to (e): Government of India allocates and releases funds under NRDWP to the States and it is for the State Governments to decide on the agencies for implementing rural water supply schemes.